NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

26

C.P No. 90/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

Mr. Ashish Deora

V/s.

M/s. Pan India Motors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

26 Nama Jeejeebhoy Pelitroner Officiana

Feejabhoy,

Herdhay

Khurana

i/b AZB

and Paetners

ORDER

CP 90/397-398/NCLT/MB/MAH/2013

At request of the Petitioner Counsel, list this matter on 18.9.2017.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)